GOVERNMENT OF INDIA MINISTRY OF COOPERATION

LOK SABHA UNSTARRED QUESTION NO. 2642 TO BE ANSWERED ON 5th AUGUST, 2025

Status of Primary Agriculture Credit Societies

2642. Shri Satpal Brahamchari: Shri Chandra Prakash Choudhary:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government has analysed the status of setting up of Primary Agricultural Credit Societies (PACS), Dairy Cooperative Societies or Fisheries Cooperative Societies in each Panchayat/village of Jharkhand and Lok Sabha Constituency of Sonipat;
- (b) if so, the district-wise/year-wise details of the number of societies registered, functioning so far along with its criteria (membership, services);
- (c) whether each Panchayat/village is targeted to have a multi-purpose PACS for development purpose;
- (d) if so, the progress made in the said direction at the State/district level and the number of Gram Panchayats that are covered under the said scheme;
- (e) whether model byelaws have been adopted by the State Government whereby PACS can participate in dairy and fisheries activities such as dairy processing, fish farming, warehousing etc.;
- (f) whether any evaluation or audit has been conducted to determine the effectiveness, operational efficiency and profitability of these committees at the village level;
- (g) if so, the major findings thereof; and
- (h) if not, the time by when such evaluation is likely to be carried out in future?

ANSWER

THE MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (d): The Government on 15.2.2023, approved the Plan for strengthening cooperative movement in the country and deepening its reach up to the grassroots. The Plan entails establishment of 2 lakh new multipurpose PACS (M-PACS), Dairy, Fishery Cooperative Societies covering all the Panchayats/ villages in the country over a period of five years, through convergence of various existing GOI schemes, including Dairy Infrastructure Development Fund (DIDF), National Programme for Dairy Development (NPDD), PM Matsya Sampada Yojana (PMMSY), etc, with the support of National Bank for Agricultural and Rural Development (NABARD), National Dairy Development Board (NDDB), National Fisheries Development Board (NFDB) and State Governments.

As per National Cooperative Database (NCD), a total of 22,606 new PACS, Dairy and Fishery Cooperative Societies have been registered as on 30.6.2025 across the country since the approval of the plan on 15.2.2023, the details of which are enclosed at **Annexure-I**. So far, 2,56,260 Gram Panchayats (GPs) are covered by PACS; 84,665 GPs are covered by Dairy Cooperative Societies; and 29,490 GPs are covered by Fishery Cooperative Societies. Of the 22,606 newly formed societies, 45 new PACS, 208 new Dairy and 119 new Fishery Cooperative Societies have been established in the State of Jharkhand. The district-wise/year-wise details of the same are enclosed at **Annexure-II**. Further, as per NCD, apart from the Credit Services being provided by these newly formed PACS, one PACS in Deoghar district is providing Dry Storage facility and one PACS in Garhwa district is providing services of Procurement Centre, Common Service Centre and Cold Storage. These newly formed PACS, Dairy & Fishery Cooperative Societies have a total member base of 16,412 members (as per NCD).

No new PACS/ Dairy/ Fishery Cooperative Society has been registered in Sonipat, Haryana.

- (e): In order to diversify the economic activities of PACS to make them multipurpose economic entities, Model Byelaws have been prepared by the Government of India, enabling PACS to undertake more than 25 business activities, including dairy, fishery, setting up godowns, procurement of foodgrains, fertilizers, seeds, LPG/CNG/Petrol/Diesel distributorship, short-term & long-term credit, custom hiring centers, Fair Price Shops (FPS), community irrigation, Common Service Centre, etc. So far, 32 States/ UTs have adopted Model Bye-laws or their existing bye-laws are in line with Model Bye-laws.
- (f) to (h): In order to ensure effective and timely implementation of the plan, following committees have been formed at National, State and District level:
 - Inter-Ministerial Committee (IMC) under the chairmanship of Union Minister of Cooperation;
 - National Level Coordination Committee (NLCC) under the chairmanship of Secretary, Ministry of Cooperation (GoI) at the National Level;
 - State Cooperative Development Committee (SCDC) under the chairmanship of Chief Secretary of the State at State Level;
 - District Cooperative Development Committee (DCDC) under the chairmanship of District Collector concerned at the District Level; and
 - Joint Working Committee (JWC)- a sub-committee of DCDC.

Further, as per the information provided by NABARD, 1,409 newly formed M-PACS have commenced crop loan business with a total of Rs. 3,367.28 crore sanctioned so far. In order to improve the profitability of the newly formed PACS, States/UT Governments have been requested to facilitate them to initiate additional business activities, other than credit, such as Common Service Centre, Pradhan Mantri Kisan Samriddhi Kendra, Pradhan Mantri Bhartiya Jan Aushadhi Kendra, etc.

Annexure-I
State-wise details of newly registered PACS, Dairy & Fishery Cooperative Societies
(From 15.2.2023 to 30.6.2025)

					Grand	Districts		
S.No	State	PACS	DCS	FCS	Total	Covered so far		
1	Andaman & Nicobar Islands	1	1	11	13 3			
2	Andhra Pradesh	0	891	2	893	18		
3	Arunachal Pradesh	126	15	17	158	24		
4	Assam	238	434	54	726	34		
5	Bihar	39	3705	2	3746	38		
6	Chhattisgarh	0	280	281	561	32		
7	Goa	24	3	2	29	2		
8	Gujarat	458	613	15	1086	33		
9	Haryana	21	135	6	162	20		
10	Himachal Pradesh	91	467	6	564	10		
11	Jammu & Kashmir	161	1154	35	1350	20		
12	Jharkhand	45	208	119	372	24		
13	Karnataka	180	806	37	1023	31		
14	Ladakh	3	3	1	7	2		
15	Lakshadweep	0	0	7	7	1		
16	Madhya Pradesh	199	605	183	987	50		
17	Maharashtra	177	759	92	1028	23		
18	Manipur	72	20	61	153	12		
19	Meghalaya	217	13	2	232	12		
20	Mizoram	41	2	2	45	9		
21	Nagaland	13	2	9	24	6		
22	Odisha	1534	19	25	1578	30		
23	Puducherry	3	2	3	8	3		
24	Punjab	0	443	34	477	23		
25	Rajasthan	970	1702	9	2681	33		
26	Sikkim	24	41	1	66	6		
27	Tamil Nadu	29	551	24	604	37		
28	Telangana	0	94	78	172	16		
29	DNH & DD	5	0	1	6	2		
30	Tripura	187	1	9	197	8		
31	Uttar Pradesh	516	1813	337	2666	75		
32	Uttarakhand	543	196	108	847	13		
33	West Bengal	20	118	0	138	16		
34	Chandigarh	0	0	0	0	0		
35	Delhi	0	0	0	0	0		
36	Kerala	0	0	0	0	0		
1	Grand Total	5937	15096	1573	22606	666		

Source: National Cooperative Database

<u>District-wise/year-wise details of the number of societies registered in Jharkhand</u> (From 15.2.2023 to 30.6.2025)

S. No	District	No. of new societies registered in 2023				No. of new societies registered in 2024				No. of new societies registered in 2025			
		PACS	DCS	FCS	Total	PACS	DCS	FCS	Total	PACS	DCS	FCS	Total
1	Bokaro	0	1	4	5	0	2	5	7	0	0	2	2
2	Chatra	0	0	2	2	0	8	0	8	0	0	1	1
3	Deoghar	1	0	0	1	0	6	1	7	0	1	0	1
4	Dhanbad	10	0	3	13	0	0	4	4	0	1	0	1
5	Dumka	0	0	2	2	0	5	3	8	0	4	2	6
6	East Singhbum	3	0	1	4	1	1	0	2	0	2	0	2
7	Garhwa	3	3	0	6	0	0	2	2	0	2	0	2
8	Giridih	2	0	0	2	0	0	0	0	0	2	1	3
9	Godda	0	2	1	3	1	9	1	11	0	0	0	0
10	Gumla	0	0	3	3	0	0	0	0	0	1	0	1
11	Hazaribagh	0	2	0	2	0	1	1	2	0	0	0	0
12	Jamtara	0	0	5	5	0	0	0	0	0	3	1	4
13	Khunti	1	0	1	2	0	0	0	0	0	1	0	1
14	Koderma	0	0	1	1	0	0	2	2	0	0	4	4
15	Latehar	0	1	0	1	0	2	4	6	0	2	9	11
16	Lohardaga	0	14	0	14	0	7	0	7	0	0	0	0
17	Pakur	15	0	1	16	0	0	2	2	0	0	2	2
18	Palamu	0	6	4	10	0	8	2	10	0	14	4	18
19	Ramgarh	0	0	0	0	2	0	2	4	0	0	0	0
20	Ranchi	4	15	7	26	0	16	1	17	0	50	7	57
21	Sahebganj	0	11	1	12	1	4	3	8	0	0	5	5
22	Saraikela Kharsawan	0	0	1	1	0	0	2	2	0	0	3	3
23	Simdega	0	0	1	1	0	1	3	4	0	0	0	0
24	West Singhbhum	1	0	0	1	0	0	1	1	0	0	1	1
G	rand Total	40	55	38	133	5	70	39	114	0	83	42	125

Source: National Cooperative Database